

In The Central Administrative Tribunal

ALLAHABAD BENCH

:: ORDER · SHEET ::

Application No. 1388/93 of 199

Applicant (s)

✓ 1389193"

Respondent (s)

Advocate for Applicant (s)

Advocate for Respondent (s)

Notes of the Registry	Orders of the Tribunal
	28-7-2000
	Hon' Mr. Justice R.R.K. Trivedi, V.C
	Hon' Mr. S. Biswas, A.M
	<p>Sri. R.P. Singh, learned counsel for the applicant states that this application ^{and OA No 1389 of 1993} may be dismissed as not Passed</p>
	<p>Sri. A. Shalikar, learned counsel for the respondents has no objection. accordingly</p>
	<p>Application are dismissed as not Passed.</p>
	<p>Then shall be no order as to Costs.</p>
	<p>S.R. A.M.</p>
	<p>R.F. V.C</p>
	<p>1/m.les/</p>